

1	2	3
<i>Porbander-Okha Section</i>		
1. Bridge across Bhogat	}	
2. Bridge across Navadana		
3. Bridge across Khari		
4. Bridge across Kalipat.		
5. Bridge replacing causeway at Netar Creek.		
6. Bridge across Visavada Creek.		
7. Bridge across Kinnuri Creek.		
Total:—		43.00
		----- 143.00

4. In addition, the development of a part (Bhavnagar-Bavaliari—22 miles of the Baroda-Bhavnagar section is already in progress from the State's Central Road Fund Allocations Accounts.

**Recognition of Bhil Community of Saurashtra Region as a Scheduled Tribe**

2548. SHRI P. M. MEHTA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether 'BHIL' Community in Saurashtra Region of Gujarat State is not considered as a Scheduled Tribe ;

(b) whether in some other parts of Gujarat, 'BHIL' community is considered as a Scheduled Tribe, if so, the reasons therefor;

(c) whether various 'BHIL' organisations in Gujarat have represented to Government to consider 'BHIL' Community of the said Saurashtra Region as Scheduled Tribe ; and

(d) if so, Government's reaction there-to ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMA-

SWAMY) : (a) and (b). The Bhil community is a Scheduled Tribe in the State of Gujarat except in the Rajkot Division. This difference is because the present Gujarat State comprises areas which formed parts of separate States prior to the Reorganisation of States. The Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956 which was issued after the reorganisation did not amend the lists but only modified them according to the territorial changes brought about by the State Re-organisation.

(c) Yes, Sir.

(d) In the Bill which Government had introduced in the previous Lok Sabha the Bhil community was shown as a Scheduled Tribe throughout the State of Gujarat.

**Setting up of Cochin University**

2549. SHRI VAYALAR RAVI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether a new University in Kerala, to be known as 'Cochin University' is being set up ;

(b) whether the Kerala Government or the University of Kerala have approached the University Grants Commission demanding any financial assistance for the Cochin University ; and

(c) If so, the amount of assistance asked for ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) Yes, Sir.

(b) The University Grants Commission has not received any formal proposal for financial assistance to the Cochin University.

(c) Does not rise.

Assistance and Grants to Viswa Yuvak Kendra, New Delhi.

2550. SHRI C. K. CHANDRAPPAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the nature of assistance and grants given by Government to the Viswa Yuvak New Delhi ;

(b) what assistance the Kendra is receiving from abroad and from which Kendra, sources ; and

(c) whether there is any representative of Government on the Board of Trustees of the Kendra ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) (i) A plot measuring 2.149 acres was given at concessional rate for the construction of International House and hostel building.

(ii) Grant of Rs. 6,000,000/- was given for the construction of the hostel portion.

(iii) A grant of Rs. 23,000/- was given for holding a workshop for non-student youth.

(b) The Kendra receives assistance from abroad from time to time. During 1971 the Kendra expects to receive the following assistance.

(i) From UNE\CO :

Rs. 11,946/- for the Asian Youth Documentation Centre, and for the translation work.

(ii) From Institute for International Cooperation, Bonn: Rs. 3,56,748/- for training programmes, equipment and furniture, as also the services of a Programme Consultant.

(c) No, Sir.

Assistance Received by Wiswa Yuvak Kendra

2551. SHRI C. K. CHANDRAPPAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Viswa Yuvak Kendra, New Delhi is receiving money channelled through the Institute for International Cooperation of the Adenaur Foundation in Bonn ;

(b) if so, the extent of assistance received ; and

(c) the condition of assistance ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) to (c). The authorities of the Viswa yuvak Kendra have informed the Government that the Kendra is receiving assistance from the Institute for International Cooperation, Bonn.

During the years 1969-70, the Kendra has received a sum of Rs 1,66,840.33 towards the purchase of equipment, a sum of Rs. 5,830,71.96 for conducting the training programmes and a sum of Rs. 1,59,426.88 for the purchase of books for the Library and for publications.

There are no conditions other than that the amount should be spent on the items for which grants have been made and that the accounts should be audited by registered Chartered Accountant.